

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 52/GT/2012

Date: 5.4.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: **Docket No. 52/GT/2012: Revision of tariff of Vindhyachal STPS, Stage II (1000 MW) from 1.4.2009 to 31.3.2014 after Truing up exercise.**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **22.4.2013**:

- a) Balance sheets duly audited and certified by the auditors for the years 2009-10, 2010-11 & 2011-12 with all notes to accounts and annexure;
- b) Form 9-B as on 31.3.2009, 31.3.2010 and 31.3.2011 with detailed break-up;
- c) Break-up details of the amount of IDC, FC, FERV & Hedging cost shown in Form-9A as on 31.3.2010 and 31.3.2011;
- d) Documentary evidence for changes in rate of interest in case of SBI-II during the years 2010-11 and 2011-12.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)